

## **Regarding in-camera Proceedings-laid**

**SHRI ANURAG SHARMA (JHANSI):** This issue has been raised to suggest a procedural step that all discussions of applicants with bureaucrats, courts, or tribunals regarding the settlement or further proceedings in the matter at hand be documented on camera. In light of increasing concerns about corruption and to ensure the transparency and validity of the proceedings, it is imperative that every interaction and negotiation be recorded in a secure and confidential environment. In-camera documentation will not only enhance the accountability of the involved parties but also safeguard the integrity of the process. This measure aligns with the principles of fair and just governance, fostering public trust in the system. Therefore, I urge upon the Government to implement this practice promptly to uphold the values of justice and transparency in our proceedings. Your cooperation in this matter is crucial for maintaining the public's confidence in the integrity of our legal and bureaucratic systems.